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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1	SHAMITHI PRIYA . B (FOR KING & PARTRIDGE)	COUNSEL FOR R4 & R7	B. Shastri Priya
2	P. RAJ KUMAR JNABAKH	COUNSEL FOR PETITIONERS	P. Raj Kumar
	Vijaya Prashanthi . S	Counsel for R2 R2 R3 R3	Vijaya Prashanthi . S

ORDER

Counsel for petitioner present. Counsel for R2 and counsel for R4 & R7 are present. Counsel for petitioner sought time for making submissions in relation to the possibility of settling the matter between the parties. Time extended at request. Put up on 14.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)